

(c) to (e) The Central Government evolves Plans and formulates export policy to promote the export of various items/products for the entire country, including Gujarat taking into account the potentialities, specialisation in export production and infrastructural aspects of each part of the country.

#### **Legislation to Prevent Corruption by Legislators**

1749. SHRI K.C. KONDAIAH : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether the Government are contemplating to bring forward legislation to prevent corruption by legislators in the country;

(b) if so, the salient feature thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE (SHRI RAMAKANT D. KHALAP) : (a) to (c) Apart from the Lok Pal Bill, 1996 which has already been introduced in Lok Sabha on 13.9.1996 to provide for the establishment of the institution of Lok Pal to enquire into allegations to corruption against public functionaries which includes Members of Parliament there is no proposal to bring forward any other legislation in this regard.

#### **BIFR to Look Four Private Sector Companies**

1750. SHRIMATI LAKSHMI PANABAKA : Will the Minister of FINANCE be pleased to state:

(a) whether four private sector companies have succeeded in making their net-worth positive and have thus ceased to be sick industrial units;

(b) the total number of sick units which were undertaken for rehabilitation;

(c) if so, the number out of them have been rehabilitated so far;

(d) the total number of sick industrial units sanctioned for rehabilitation by the BIFR; and

(e) to what extent their performance has been better?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATPAL MAHARAJ) : (a) to (e) The Board for Industrial and Financial Reconstruction (BIFR) has reported that as on 30.6.1997, 1945 sick industrial companies were registered with it under the provision of Sick Industrial Companies (Special Provisions) Act, 1985. 593 rehabilitation schemes have been sanctioned by the BIFR/Appellate Authority for Industrial and Financial Reconstruction for revival of the sick industrial companies. Out of the above, 181 companies which include 176 companies in the private sector and 5 companies in the public sector, have been discharged from the purview of BIFR consequent on implementation of rehabilitation schemes. The implementation of

the rehabilitation schemes of the remaining companies is monitored periodically by the BIFR.

[Translation]

#### **Use of Hindi**

1751. SHRI JAGDAMBI PRASAD YADAV : Will the Minister of COMMERCE be pleased to state :

(a) whether the Hindi Consultative Committee of his Ministry has been constituted;

(b) if so, the number of its meetings held during 1996-97 and 1997-98;

(c) whether any time limit has been fixed for the reconstitution of Hindi Consultative Committee or convening its meeting;

(d) if so, the details thereof;

(e) the reasons behind writing all the files of the Ministry in Roman/English and the reasons that modern equipments, computers are used merely in Roman/English; and

(f) the steps taken to do all works in Hindi in the golden Jubilee year?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (DR. BOLLA BULLI RAMAIAH) : (a) Yes, Sir.

(b) After convening the meeting of the Committee on 27.3.1996 only one meeting could be held during 1996-97 (on 22.1.1997) due to General Election of Lok Sabha and nominations of newly elected M.Ps to the Samiti, no meeting could be held during 1997-98 as yet.

(c) and (d) Hindi Salahkar Samiti of the Ministry of Commerce was constituted on July 27, 1994 and its tenure was upto July 26, 1997. Necessary action is being taken to reconstitute the Committee.

(e) It is not correct to say that notings on all files are being done in English. At present use of Hindi is being done on 1100 files in various sections in the Ministry. A part from this, computers and electronic typewriters are, as far as possible, put into use in Hindi also.

(f) A number of attractive incentive schemes have been introduced in the Ministry for doing work in Hindi so as to enhance the use of Hindi in the Golden Jubilee Year. Personnel in the Ministry are being motivated to do their work in Hindi by organising Hindi workshop etc.

[English]

#### **Expert Group on Non-Banking Financial Companies**

1752. SHRI SURESH PRABHU :  
SHRI RAM NAIK :

Will the Minister of FINANCE be pleased to state :